

and a decision was taken at that meeting to send a delegation abroad to mobilise public opinion with regard to affairs of Bangla Desh; and

(b) if so, the time by which the delegation will be sent abroad?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir; on the 7th and the 25th May, 1971. However, no decision was taken to send a delegation abroad. The Minister of External Affairs mentioned that the sending of Parliamentary delegations abroad was under consideration and, if any decision was taken, the Opposition leaders would be consulted about including members of their Parties.

(b) Does not arise.

Allotment of Type IV Government Accommodation in Delhi

2028. DR. KARNI SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total number of Central Government employees who are entitled to type IV accommodation but who have been allotted type II accommodation in the Capital; and

(b) how many of them have already put in more than 15 years of service?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) Officers entitled to Type-IV accommodation are not normally allotted Type-II accommodation. Evidently, the Hon'ble Member wants to know the number of persons eligible for allotment of Type-IV accommodation but in occupation of Type-II accommodation. The number of such persons is 1,201 in the Capital.

(b) 743 out of 1201.

Coal-Based Fertilizer Plants at Talcher and Ramagundam

2029. DR. LAXMINARAIN PANDEY:
SHRI HUKAM CHAND KACHWAI

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Coal-based fertiliser plants

at Talcher and Ramagundam have been approved by Government; and

(b) if so, the inter se priority allotted to these plants?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) Both the projects are being implemented simultaneously.

North Korean Trawlers with Arms Captured by Indian Navy in Ceylonese Waters

2030. SHRI S. M. KRISHNA:
SHRI P. GANGADEB:
SHRI SAMAR GUHA:

Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of Government has been drawn to the news-papers report in which it has been stated that Indian Navy Patrol boats captured two North Korean trawlers with weapons in the Ceylonese waters;

(b) if so, the particulars thereof; and

(c) the action taken against them?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) Yes, Sir.

(b) The report was totally incorrect.

(c) Does not arise.

External Affairs Office in Calcutta

2031. SHRI P. GANGADEB:
SHRI NIHAR LASKAR:
SHRI C. K. CHANDRAPPAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Union Government are considering a proposal to open a branch of External affairs Ministry's Office at Calcutta (Pakistan Desk); and

(b) if so, the main reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) A branch office of the Ministry of External Affairs has been opened at Calcutta.